

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5816
ANSWERED ON:08.09.2011
SHARING OF KOSI WATERS
Singh Shri Bhola

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the engineers constructing the pilot channel on Eastern banks of Kosi were driven away by the Nepalese authorities;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government proposes to hold any dialogue with the Government of Nepal in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) Flood protection measures on Kosi river are based on the recommendations of the Kosi High Level committee (KHLC) which is composed of Indian and Nepalese officers. KHLC during its meeting held in November, 2010, did not recommend construction of pilot channel on the eastern bank of river Kosi. Therefore, engineers who went to construct the pilot channel were not allowed to carry out the work by the Chief District Officer (CDO) of Saptari district of Nepal.

(c) & (d) To resolve the issue, a special meeting of KHLC was held at Kathmandu (Nepal) on 9-10 June, 2011, wherein it was decided to carry out the work relating to removal of silt in the natural channel.